

ITEM NO.302

COURT NO.13

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3873/2010

THE STATE OF RAJASTHAN

Appellant(s)

VERSUS

NEMI CHAND MAHELA & ORS.

Respondent(s)

WITH

SLP(C) No. 4562/2012 (XV)

(I.A. Nos. 2,3, 4 & 5

(Applications for impleadment and exemption from filing O.T.)

Date : 11-03-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE SANJIV KHANNA

For Appellant(s) Ms. Ruchi Kohli, AOR

Mr. K. L. Janjani, AOR
Mr. Pankaj Kumar Singh, Adv.

For Respondent(s) M. Yunus Malik, Adv.
Mr. Anish Maheshwari, Adv.
Ms. Chitra Chaudhary, Adv.
Ms. Khushali, Adv.
Mr. Prashant Chaudhary, AOR

Mr. Jayant Sud, Sr. Adv.
Mr. Sakesh Bhati, Adv.
Mr. Mukul Kumar, AOR

Ms. Shailja Nanda Mishra, Adv.
Mr. D.K. Devesh, Adv.
Ms. Ruchi Kohli, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matters after holi vacations as part-heard.

(GEETA AHUJA)
COURT MASTER (SH)

(KAILASH CHANDER)
ASSISTANT REGISTRAR